

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1(KB)2024
IA(I.B.C)/198(KB)2024,
IA(I.B.C)/465(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SUSHIL KUMAR GANERIWALA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Applicant
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Rohit Kr. Keshri, Adv.] For the Personal Guarantor
Mr. Ankit Chaurasia, Adv.]

Mr. Niraj Agarwal, RP] For the RP

ORDER

1. Ld.Counsel for the parties present.
2. Ten days' last and final opportunity is granted to the Personal Guarantor to file its response, if any.
3. **IA(I.B.C)/198(KB)2024**- Notice accepted by Respondent. 10 days' time is granted for filing reply affidavit.
4. Post the matter on **17/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ